

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF CINEMA VENTURES PRIVATE LIMITED
RELEVANT PARTICULARS**

1.	Name of Corporate Debtor	Cinema Ventures Private Limited
2.	Date of incorporation of Corporate Debtor	19 June 2012
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies, Mumbai
4.	Corporate Identity Number/Limited Liability Identification Number of Corporate Debtor of Corporate Debtor	U74120MH2012PTC232410
5.	Address of Registered Office and Principal Office (if any) of the Corporate Debtor	Carnival House, Gen. A K Vaidya Marg, Off Western Express Highway, Dindoshi, Malad East, Mumbai 400097
6.	Insolvency Commencement Date in respect of the Corporate Debtor	14 July 2023
7.	Estimated date of closure of Insolvency Resolution Process	10 January 2024
8.	Name and registration number of the Insolvency Professional acting as interim resolution professional	Name: Ajay Amrutlal Mutha Registration Number: IBBI/IPA-001/IP-P-02152/2020-2021/13279
9.	Address and email of the interim resolution professional, as registered with the Board	Registered Address: Raj-Prem ,Imarat Company ,M. G. Road ,Ahmednagar, Maharashtra 414001 Email id: caajaymutha@gmail.com
10.	Address and email to be used for correspondence with the Interim Resolution Professional	Correspondence Address: Incorp Restructuring Services LLP 405-407, Hind Rajasthan Building, D. S. Phalke Road, Dadar East, Mumbai 400014 Correspondence Email id: cirp.cinemaventures@gmail.com
11.	Last date for submission of claims	28 July 2023
12.	Classes of creditors, if any, under clause (b) of sub – section (6A) of section 21, ascertained by the Interim Resolution Professional	Not Applicable
13.	Name of Insolvency Professionals identified to act as Authorized Representative of Creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of Authorized Representatives are available at:	(a) Web Link for downloading claim forms: www.ibbi.gov.in/downloadforms.html (b) Not Applicable

Notice is hereby given that the **National Company Law Tribunal, Mumbai Bench** has ordered the commencement of a corporate insolvency resolution process of the **Cinema Ventures Private Limited on 14 July 2023 vide order no. CP (IB) No. 1149/MB-IV/2020 dated 14 July 2023.**

The creditors of **Cinema Ventures Private Limited**, are hereby called upon to submit their claims with proof on or before **28 July 2023** to the interim resolution professional at the address mentioned against Entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Ajay Amrutlal Mutha
Interim Resolution Professional in the matter of Cinema Ventures Private Limited
Registration Number: IBBI/IPA-001/IP-P-02152/2020-2021/13279
AFA: AA1/13279/02/300524/105782 valid till 30.05.2024

Date: 17 July 2023
Place: Mumbai